

## Declaration of Assets and Liabilities

Year..... 2012.....

I, Surendra Mehta, son/daughter/wife of Pallav Mehta,  
 aged 45 years, belonging to Vote - Kirtaul Ps-Tajura (Bagwan)  
 service and presently working as MLA from 146 Bagwanai  
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	20,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies <i>SP. Secretariat, Panch, Panch</i>	1000/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	<i>Hardool M/C BRV 3417 Rs 15000/- scorpio 1535 Rs 6.15 Lakh</i>	-	-	-	-
(vi)	Jewellery (give details of weight and value)	<i>Gold 10gms. 30,000/-</i>	<i>Gold 15gms. 3.65 Lakh. Silver 500gms. Rs. 28,000/-</i>	-	-	-
(vii)	Other assets, such as values of claims / interests		<i>Cow-4 Calf-3 Rs. 3.00 Lakh.</i>	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Joint Land 12 Killa 8, 1, 80 Lakhs	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Newly 2 floor room Rs 4.00 Lakhs Kiran village Pucca House in 30x30 ft from Lakhs	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ..... 31-12-2012.
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	S.B.I. Secretariat B.R. Branch Patna — do —	4, 80, 000/- 5, 15, 000/-
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including) aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax. Return filed. Give also Permanent Account Number (PAN)]	BJAPM 3937J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

### C. Personal Details

GPF/CPF/PRAN No. :-

Gender :-

☒ M (M/F)

Date of Birth :-

☒ ☒ ☒ ☒ 1 9 5 9 (DD/MM/YYYY)

Class/Group :-

(A/B/C)

Cadre :-

Member of Legislative Assembly.

(Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.)

Home District :-

BEGUSARA!

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature .....

Name of Employee : SURENDRA MEHTA.

Designation : M.L.A.

Department : BIHAR VIDHAN SABHA

Place : Patna.

Date : 27-02-2013

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.